Mr. Speaker: I will find out and inform him.

11.19 hrs.

JAWAHARLAL NEHRU UNIVERSITY BILL—*Contd.*

Mr. Speaker: The House will now resume further consideration of the following motion moved by Shri Bhakt Darshan on the 20th September, 1965, namely:—

> "That this House concurs in the recommendation of Rajya Sabha that the House do join in the Joint Committee of the Houses on the Bill to establish and incorporate a university in Delhi, made in the motion adopted by Rajya Sabha at its sitting held on the 1st September, 1965 and communicated to this House on the 3rd September, 1965 and resolves that the following 20 members of Lok Sabha be nominated to serve on the said Joint Committee, namely:—
>
> Shri B. Anjanappa, Shri Frank Anthony, Chaudhury Brahm Perkash, Shrimati Kamala Chaudhuri, Raja P. C. Deo Bhanj, Shri Shiv Charan Gupta, Shri Hem Barua, Pandit Jwala Prasad Jyotishi, Shri Lahri Singh, Shri Bakar Ali Mirza, Shri F. H. Mohsin, Shri H. N. Mukerjee, Shri V. T. Patil, Shri N. G. Ranga, Shrimati Renuka Ray, Shrimati Jayaben Shah, Shri M. P. Swamy, Shri Amar Nath Vidyalankar, Shri Bhishma Prasad Yadava, and the Mover".

Out of 3 hours allotted, 2 hours and 35 minutes have been availed of and only 25 minutes remain. Shri D. C. Sharma may continue his speech.

Shri D. C. Sharma (Gurdaspur): Sir, as I said yesterday, this university which is going to be like any other residential university run by the Central Government cannot arrogate to itself the name of Pandit Jawaharlal Nehru, for it is going to make no contribution to those fields which Pandit Jawaharlal Nehru held very dear to his heart like fields of internationalism, peace, cultural unity of India, scientific approach to life, etc. It is not going to do anything of that kind. It is only going to be a multiplication of the departments which are already existing in Delhi University. It will be a poor copy of the Delhi University. It was said that it will be another Essex University. I do not know why people talk of the Essex University without knowing it. India will require another 20 years to establish such a university, where no lectures are delivered, where teachers specialise more in social contacts than in any other kind of thing. I think in India you cannot have a university which does not have any lecturers or lectures and all that kind of thing.

Now, I do not understand why this university is being established in the waste land of New Delhi where mostly hollow men live, where mostly those people live who are social climbers, political climbers and climbers of all kinds. Pandit Jawaharlal Nehru held the Ganges very dear and in the very last testament and will he paid very glowing tributes to the river Ganges, to the sanctifying, purifying and consecrating power of the river Ganges. I feel, Sir, in the fitness of things this university should have been established somewhere on the banks of the Ganges so that the cultural flow of the Ganges should have mingled with the cultural unity which Pandit Nehru preached. Unfortunately, it has been decided to establish it only here so that there should be nothing of the kind.

At the same time, I want to ask one thing. Pandit Nehru wanted his ashes to be sprinkled over the fields of India. Where shall we find fields in New Delhi? We shall find only plots, flats and mushroom growths. I think this university is going to do the utmost damage to the essential spirit—political, economic, cultural

and international—for which Pandit Nehru stood.

Again, this university is going to have a study of medicine also. But the Maulana Abul Kalam Azad Medical College will not be under its jurisdiction. Maulana Azad and Pandit Nehru were the best of friends. Now the Government does not want even this college which is established in the memory of Maulana Azad to be tagged on to this university. What a travesty of facts; What a going down of the standards of life in this country!

Also, I find that a Pro-Vice-Chancellor is to be appointed. I may tell you, most of the troubles in residential universities have arisen from Pro-Vice-Chancellors. These Pro-Vice-Chancellors have been the bane of the Chancellors and Vice-Chancellors and they have been creating all the troubles. I do not want to refer to the universities which are there. Here we are asking for trouble again by appointing a Pro-Vice-Chancellor. We are asking the Pro-Vice-Chancellor to come so that the Campus in the university will be a hotbed of intrigues, a place where all kinds of schemers will go on creating trouble (*Interruptions*).

This university is going to be a university which will have nothing but nominated members. Everybody will be nominated. They will all be *ji hazuris* of the Government. Therefore, I would say that at least some form of election should have been introduced. The annual report of this university will not also come before the Parliament. Sir, this university is being established in the name of one of the greatest Indians that modern India has produced, and we will not be allowed to have a look at the annual reports. Again, I would say, this arrangement of nomination which has been brought in has been overdone. I feel that this will work to the detriment of the university. Pandit Nehru was a great democrat who stabilised democracy in India. He was also responsible for stabilising democracy in many countries of the world. But in the university that is being established in the name of that great democrat the element of election has been ruled out. This means if you want to have a university in the memory of a great democrat you must bid farewell to democracy.

This is the logic which has been pursued in this Bill. Therefore, this Bill does not do justice to the memory of our great leader, Pandit Jawaharlal Nehru. I would have welcomed this Bill if they had called it the New Delhi University Bill. I would not have minded that; but I do not want that they should associate the name of that great Indian with this University Bill which does not make any departure from what is happening in India today and whose very language is no departure from any university legislation today. I think, some of the unwholesome provisions of the Acts of other universities have been incorporated in it and we have got this Bill for our approval. Therefore, I would say to the hon. Minister that he should withdraw this Bill or he should call it only the New Delhi University Bill and we should have the Jawaharlal University in some other way, in some other place in some other form and in some other environment.

Dr. Chandrabhan Singh (Bilaspur): Mr. Speaker, Sir, I had no intention of taking part in this debate but after hearing the hon. Deputy Education Minister....

Mr. Speaker: Then, have I called him by mistake?

Dr. Chandrabhan Singh: I am coming to the point. I am grateful to you for giving me the time.

This university with the name of Jawaharlalji associated with it has got to be something unusual. My mind goes back to the historical aspect of the development of universities in this country and, naturally, we think about the Saddler Commission appointed for Calcutta University and other commissions headed by Naren-

[Dr. Chandrabhan Singh]

dra Devji, Dr. Radhakrishnan, Dr. Mudaliar and a few others. We expected that something new will come but what has emerged is this:

खोदा डूंगर तो पाया छछूंदर

Originally, there was the idea of a residential university and then of an affiliating university. This is the repetition of the same old thing—residential and affiliating. It is old wine in an old bottle with only a new label. I feel that this important university must in some important points be fitting to the name of Jawaharlalji.

Our experience of universities in Uttar Pradesh, of some Central universities and of a few others in States like Orissa, Bihar, Madras and others is not at all happy. In spite of this, what is being done is that the same pattern has been repeated in the name of this great leader of ours, one of the best in the world. We should do something more. Those who have brought forward this Bill have been moving in the same narrow groove.

If we examine the great capitals of the world—London, New York etc.—full of wealth and material conglomeration of scientific advancement with degeneration of appreciation of higher values of life with consequent misery and unhappiness our mind naturally goes back to our ancient cultural heritage of spiritual attainment of the sages and rishis of the past. I feel that we have got to think of something new. Our rishis in the past had, what was known as दिव्य दृष्टि (*divya drishti*) the knowledge of the past, present and future and the whole world at the command of the seen. This is not a myth. The anatomist, the physiologist, the neurologist, in spite of their electron microscopes and radio-isotopes have not been able to fathom this mystery of memory, the sixth sense and supernatural powers. How it works, it is still an enigma. I feel that this has not been stressed in our mundane desire to have ordinary creature comforts which is natural.

May I suggest that this university should have its sole aim to probe into this matter—the mystery of the grey matter of the brain with its innumerable connections and any amount of activities—which remains a mystery. The investigation of this in all its scientific manifestation should be the concern of this university. This is a very important matter.

May I suggest further that it should be a rural university, moved away from the big cities. The problems of Delhi can be solved by many other ways and they should be solved. Let us chalk out a new path worthy of the name of Jawaharlalji and explore the above possibility which may bring enduring peace and happiness—the dire need of the warring world.

I hope that the Joint Committee composed of eminent educationists will examine this very aspect and will not try to repeat the type of universities we have got at the moment. I feel that this is a very important point. When you want to associate the name of Panditji with this University, let us break new ground. The University, as it is, is of the same old type and is not going to serve the real purpose. I know there may be some difficulties of all sorts but those difficulties can be solved. If you want to associate the name of the great man, Shri Jawaharlal Nehru, let us break new ground and not to go on dotted lines.

I hope all this which I have mentioned will be borne in mind by the Joint Committee and, with that expectation, I commend the Bill for the acceptance of the House.

Shri Sham Lal Saraf (Jammu and Kashmir): Mr. Speaker, Sir, I will not try to repeat the arguments that were put forth by the friends who have preceded me. But while welcoming the Bill, I would like to place a few points before the hon. Minister towards which, I hope, the Joint Committee will pay its attention.

It will be a unique thing for this capital of ours to set up this University, especially when the country is

free. Naturally, therefore, in this free atmosphere, free thinking and free hand that the Government and the educationists have, let them build a University, the character and the content of which will be befitting indeed in the name of the great man, Pandit Jawaharlal Nehru. May I submit let there be an effort made to keep this University immune from all adverse influences that are today prevalent in our educational system and in most of our Universities?

Firstly, let the builders of this University know beforehand as to what sort of accommodation this University should have. It should have proper accommodation and it should be fully-equipped. The ratio of the teacher and the taught should be thought of beforehand. Let not this University be converted into another congestion unit adding to the number of such congestion units that we nowadays find in our universities.

Secondly, the teachers who are selected for this University should be of the highest order available in the country.

So far as the admissions are concerned, let the Ministry of Education pay its attention to the proper way of admissions. First of all, let a pure academic atmosphere prevail in the University with no political pressures, no linguistic pressures and no pressures of any kind. This should be the ideal University as far as the admission of quality students is concerned. It should be linked up with one other important thing. Unless the University is supplied with the quality product from the schools, from the educational institutions lower below, they will not be able to have the quality which all of us want. I think the Education Commission that has been set up might be going into it. I personally feel that, while the streams meet in a confluence, as far as educational streams are concerned, they should separate from the main stream and not to meet in a confluence thereby creating a sort of congestion once again. In a free country, when so much is said about education, nothing can happen unless the people are educated fully. Naturally, people will take to education. But let our education take such a turn at proper levels, at the elementary stage, at the higher secondary stage and even at the university stage, that the streams get out and get established in the country in different walks of life.

Again, this University should have enough opportunities and facilities for taking to research in different subjects for teaching and for its propagation. Two or three things will be necessary. Now that the name of the late Prime Minister is being associated with this University, it will be very very necessary to do these things, as has been pointed out by several hon. Members.

Number one on the home front is the ideal of maintaining integrity and unity of the country; the talented boys from all over the country, irrespective of class, creed or colour, should have the opportunity of receiving education in this University. Secondly, as has been pointed out yesterday, it is not possible to introduce all the languages that are spoken in the world, but some of the prominent languages should certainly be introduced; chairs should be established in the name of those languages. Then opportunities should be created for foreign students, particularly for those who might be interested in indology and our culture and they should be given preference while being admitted. As I understand, it is going to be a residential university . . .

An hon. Member: It is not.

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): It will be a teaching and affiliating one.

Shri Sham Lal Saraf: As far as admitting foreign students for the subjects which will be determined previously is concerned, the University has to make the necessary arrangements for their study as well as for providing proper residential facilities for them, so that they are looked

[Shri Sham Lal Saraf]

after properly. This will also be in keeping with the thinking and preaching of late Jawaharlal. I hope that the Joint Committee, to be set up, will look into this.

I have one or two more points to make. Today not only the admission is faulty, but the appointment of teachers in the universities is also very faulty. Steps should, therefore, be taken to see that only the best men, based purely on merit, are selected and that pulls and pressures from any side are not allowed to operate. As far as the ratio between the teacher and the taught is concerned, it should be maintained right from the beginning and that will create the ideal conditions.

With these observations I support this Bill.

Shri Khadilkar (Khed): I regret I cannot lend my support to the Bill for establishment of a Jawaharlal Nehru University that has been brought before this House. In the form in which it has been proposed to establish this University, we are not doing any honour to the great departed leader of this country and perhaps, in some measure, of the world. I have also some contact with Universities and I represent this House in the Vishva Bharati University. One evening after convocation—Panditji used to visit the University at the time of convocation—I had a conversation with Panditji which I remember very distinctly because I was sadly disappointed at the prevailing atmosphere in that great seat of learning established with high ideals by Rabindranath Tagore. It has now come down to an almost deadening level with other Universities; it has nothing unique about it. Therefore, while discussing I mentioned as to what was going to happen to the academic life of this country, in a free democracy like ours. That is the main question. Today I find almost a uniformity in the levels of our academic life, where intrigues and other petty politics are governing the atmosphere. Another factor in this country, a country with 14 or 15 languages and every language with a different background of culture, is that a narrow regional or parochial atmosphere is prevailing. How are we going to overcome this atmosphere? I would appeal to the Education Ministry and the Education Minister to withdraw this measure. This House should resist from lending Panditji's name to this University simply because there was the question of establishment of a new University in Delhi to meet the needs. The dividing line is going to be Ajmeri Gate. Why not call this University the Ajmeri Gate University? I think that would be a fitting name for this university. Why do I say so? I say this because you are going to affiliate about seventeen to eighteen colleges to this university, and that is going to be done in the normal and usual course, and it is going to be an affiliating university holding examinations and giving degrees which are passports for employment; beyond that, there would be nothing else there.

Shri Sham Lal Saraf: Did my hon. friend hear the hon. Deputy Minister yesterday?

Shri Khadilkar: I have not heard him. But I have gone through the Bill and I find that there is very little scope for improvement at the Joint Committee level. You can only dot the i's and cross the t's in the Joint Committee, and you can do nothing beyond that, because the very conception is wrong.

I think the Education Ministry was considering for some years how to meet the growing needs of the students of this city and they had almost made up their mind to establish a second university in Delhi, and they came to the conclusion after Panditji's death that his name might be associated with this university which in my opinion is not going to be a high seat of learning at all, because it will be a

seat where degrees will be distributed at the stipulated time and students will be admitted to the degrees. I do not want to say anything against that, because the people from the lower strata for that matter all sorts of students, are coming up for degrees and degrees are passports for employment and so some provision should be made for that purpose. But why associate the name of Panditji with this? That is my first objection.

My second objection is this. Since this university is going to be a Central University, no other Central university will come up in his name. If we really want to have a university or seat of learning to commemorate Panditji and his ideals, then we should have an institution dedicated to those ideals. For instance, there is the School of International Studies, which has been granted the status of a university. That was one field where Panditji functioned with some ideals, particularly in regard to international relations and other things. But first of all, I would submit that Government will have to make up their mind as to what type of university they really want.

My view is that the time has now come when we must break fresh ground. The old university pattern has to be altered, and the Centre should particularly provide some guidance in this matter. I have seen what is happening in Shantiniketan. I have seen what is happening in Banaras Hindu University and Aligarh Muslim University. As regards what is happening in Delhi, we are too close to it and so we do not know the position fully, but some bureaucratic role is prevailing there, so far as I know because I keep in touch with every university through the students or some teachers.

I want that there should be a university in this country which would be a post-graduate university and which would commemorate Panditji and his ideals. Some special attempt should be made in that direction.

When all is said and done in this country, we have seen during the question Hour what happens between regions and regions and between language and language. This is a problem which we cannot just bypass. After the formation of linguistic States, every State has assumed a new personality. If we want to overcome these local and regional feelings, then we must have an all India institute of Indian languages in the campus of the Nehru University. This is the second idea that I would like to sponsor and sponsor very emphatically on this occasion.

We in this country are very fortunate in one respect. Though we are engaged in a war with Pakistan, there are no communal riots in this country. That goes to show that in this time of crisis, this country has shown its mettle regarding its conviction about communal harmony. There was some small incident in Poona when I went back, but not a single Muslim was touched, not a Muslim was even harassed, and the Hindus provided them with shelter and food. I was very glad to find that. Whatever appeared in the press was not correct. That was a great satisfaction to me. To preserve that atmosphere what are we going to do?

Let us have a very clear conception in regard to this matter. The Banaras Hindu University represents a certain communal aspect, because the word 'Hindu' is associated with it; the Aligarh Muslim University represents a certain other aspect, because the word 'Muslim' is attached to it. Therefore, in this university a certain cosmopolitan and all-embracive atmosphere of teaching is called for.

In this country, after freedom, Panditji alone gave us a new ideal, a certain scientific approach to life and other problems. Once, quoting Vinobaji, he said 'What we need is science and spirituality, that is, *vijinana* and *adhyatma*? He presided over all the Science Congresses. In regard to

[Shri Khadilkar]

science also we know that in this modern world, science is being misused as all of us know. A great scientist like Oppenheimer came from science to philosophy. There are also other scientists like Bernal and others who are thinking in terms of the science of science. There is a sort of symposium which has been published, wherein all the great scientists of the world have reached a stage of philosophic development; they have come from the scientific to the philosophic level now and are arguing on this plane.

I would like this institution in this country in the name of Nehru to upgrade science from this background to the level of a philosophy. Therefore, I would plead with the Minister to withdraw this measure. Do not degrade so early Panditji's name by proceeding with this Bill as it is and associating his name with it. To the last I am going to resist it. I would make this appeal to the Education Minister and the Education Ministry who have rubber-stamped it as 'Nehru University Bill' because the Bill was ready and they wanted to proceed with it.

There are so many other bad features. There is going to be a correspondence course. There is going to a Pro Vice-Chancellor, one or more. All these things are incorporated in this Bill. For heaven's sake, this House, if it cherishes Panditji's memory which is going to provide some inspiration for the future generations, must throw out this measure once and for all.

श्री सिंहासन सिंह (गोरखपुर) : अध्यक्ष महोदय, अभी मेरे पूर्व वक्ता ने जिन भावों को सदन के सामने रक्खा है उन से मेरा बिल्कुल मतैक्य है कि जहां पर पंडित जी का नाम जोड़ा जाये उसके साथ कुछ विशेषता अवश्य होनी चाहिये । जैसे उन्होंने अन्त में कहा था, पंडित जी विज्ञान और अध्यात्म का मेल करना चाहते थे । लेकिन इस यूनिवर्सिटी में वही है जो अन्य यूनिवर्सिटीज में है ।

दूसरी बात मैं ने यह देखी है कि हमारी सरकार ने शिक्षा के विषय को ले कर कि देश में किस प्रकार की शिक्षा प्रणाली हो अनेकों कमेटियां और कमिशन बिठलाये । राष्ट्रपति से ले कर जितने वक्ता बाहर बोलते हैं वे यही कहते हैं कि हमारे देश की शिक्षा प्रणाली दोषी है । लेकिन हमारी शिक्षा प्रणाली कैसी बनेगी, क्या उस का स्वरूप होगा, इस का निर्णय आज तक नहीं हुआ । अभी एक कमिशन का निर्माण हुआ है । वह भी अपनी रिपोर्ट देगा । अनेकों कमेटियां बैठी हैं लेकिन कोई निर्णय नहीं हो सका । शिक्षा मंत्रालय में इस विधेयक को लाने के पूर्व एक माडेल यूनिवर्सिटीज ऐक्ट बनाने के लिये एक कमिशन का संगठन किया था । बनारस हिन्दू यूनिवर्सिटी जो सन 1958 में एक तात्कालिक कानून के मुताबिक अपने साधारण काम से अलग की गई उसके बारे में कई बार प्रश्न उठा इसी सदन में कि पुराने कानून को नये तरीके से बनाया जाये । हमे शायद सरकार कहती रही कि एक माडेल यूनिवर्सिटी ऐक्ट बनाने वाली कमेटी बैठी है । इस कमेटी की रिपोर्ट आने के बाद उस के संबंध में विधेयक आयेगा । वह विधेयक आ गया लेकिन माडेल यूनिवर्सिटी ऐक्ट कमेटी की रिपोर्ट नहीं आई । जिस समय विधेयक संयुक्त समिति को सपुर्द हो गया उसके बाद माडेल यूनिवर्सिटी ऐक्ट कमेटी की रिपोर्ट आ गई । लेकिन विधेयक में और माडेल यूनिवर्सिटी ऐक्ट कमेटी की रिपोर्ट में कहीं पर भी सामंजस्य नहीं है । उम्मीद यह थी कि जो नई यूनिवर्सिटी बनेंगी वह नये आधार से बनेंगी और कम से कम जो देश का लाखों करोड़ों रुपया इस माडेल यूनिवर्सिटी ऐक्ट कमेटी का प्रतिवेदन मांगने पर व्यय किया गया था उसकी सिफारिशों के आधार पर यूनिवर्सिटी का कोई नया आधार

बनेगा। लेकिन हम ने देखा कि इस यूनिवर्सिटी विधेयक में उस माडेल यूनिवर्सिटी ऐक्ट रिपोर्ट के आधार पर कहीं कोई सुझाव नहीं है। इस के अन्दर उसी तरह से है जो कि अभी तक चला आया है। चांसिलर, वाइस चांसिलर, प्रो वाइस चान्सलर, रजिस्ट्रार, सभी कुछ उसी तरह से है। सिर्फ एक राजिस्ट्रार के बजाय दूसरा शब्द रख दिया गया है। राजिस्ट्रार के स्थान पर अब फाइनेन्स आफिसर शब्द रख दिया गया है। अन्यथा कोई डिफरस नहीं है, सब कुछ ज्यों का त्यों है।

अभी कहा गया था कि फोर्थ फाइव इयर प्लान के दौरान कोई यूनिवर्सिटी नहीं बनेगी लेकिन यह यूनिवर्सिटी बनाई जा रही है। हमारे यहां सुझाव और होता है और काम दूसरा होता है। मन में कुछ और होता है और कागज पर कुछ और होता है। यह विधेयक जो नई यूनिवर्सिटी के लिये आया है वह उस आदर्श के नाम के साथ आया है जिस का इस देश से बहुत बड़ा संबध है और जिसका देश बहुत ऋणी है। अभी जैसा हमारे पूर्व वक्ता ने कहा कि यह तो एक खिलवाड़ सा हो गया। एक बनी बनाई चीज तैयार थी, उसमें जवाहरलाल का नाम जोड़ दिया। यह यूनिवर्सिटी क्यों बन रही है? कहा गया है कि दिल्ली में लड़कों की अधिकता हो गई है, 38 कालिज हो गये हैं, दो हजार से अधिक विद्यार्थी हर साल घूमते फिरते हैं, उनको एडमिशन नहीं मिलता, इस लिये कोई यूनिवर्सिटी बनायी जाये और इस युनिवर्सिटी के साथ पंडित जवाहरलाल नेहरू का नाम जोड़ दिया गया। लेकिन यह यूनिवर्सिटी क्या करेगी सिवाय एडमिशन के, इम्तिहान एफिलिएट करने के या वे काम करने के जो अन्य यूनिवर्सिटियां आज कर रही है! इस में कोई ऐसी बात नहीं है कि जिसमें यह देश को नया मार्ग दे सके या कोई नया रास्ता बतावे कि इस देश में नौनिहालों को बनाने के लिये किस प्रकार की शिक्षा प्रणाली होनी चाहिये। अथवा आर्थिक, सामाजिक या किसी अन्य क्षेत्र में कोई नया रूप दे सके। यह तो वैसी ही है जैसी कि अन्य यूनिवर्सिटियां है।

दूसरे मैं ने इस विधेयक में एक बात और देखी। कोर्ट तो सुप्रीम बाडी है। लेकिन इसके लिये स्टेटयूट गवर्नमेंट बनावेगी। मगर आयन्दा कोई स्टेटयूट बनेगा सेक्शन 14 के अन्तर्गत तो उसको एग्जीक्यूटिव कमेटी बनावेगी, कार्यकारिणी समिति उस स्टेटयूट बनावेगी यूनिवर्सिटी पर लागू होने के लिये। तो फिर कोर्ट सुप्रीम बाडी किस तरह होगी। इस धारा के प्रोवाइसों में कहा गया है:

"Provided that the Executive Council shall not make any Statute or any amendment of a Statute affecting the status, powers or constitution of any existing authority..."

मसलन अगर कोई तोड फोड करने की आवश्यकता है, तो कोर्ट को परिवर्तन करने या बदलने का अधिकार नहीं है, यह अधिकार एग्जीक्यूटिव कमेटी को है। और सेक्शन 10 में कहा गया है:

"The Court shall be the supreme authority."

सुप्रीम आथारिटी को बताने का अधिकार भी एग्जीक्यूटिव आथारिटी को होगा। यह ऐसा होगा जैसा कि यहां पालियामेंट कानून बनाने वाली संस्था है, पर कैबिनेट इससे कहे कि हमने कानून बना दिया है, तुम राय दो या न दो, इसको बनाने वाले तो हम हैं। इस विधेयक में सुप्रीम आथारिटी यानी कोर्ट को एग्जीक्यूटिव के मातहत रखा गया है। एग्जीक्यूटिव कमेटी का काम तो यह होना चाहिये कि कोर्ट से जो चीज पास हो उसको लागू करे। लेकिन ऐसा नहीं है, कोर्ट का नाम बड़ा है लेकिन उसे अधिकार नहीं है।

अभी तक जितने विश्वविद्यालय हैं उनके लिये कानून पालियामेंट ने बनाया

[श्री सिंहासन सिंह]

है। पर पता नहीं इसका कानून पार्लियामेंट क्यों नहीं बनाती। पार्लियामेंट से यह अधिकार क्यों छीना जा रहा है? यह अधिकार एग्जीक्यूटिव कमेटी को क्यों दिया जा रहा है। अभी हाल में हम ने आर्डिनेन्स के बाद अलीगढ़ यूनिवर्सिटी के लिये कानून पास किया है। उसमें व्यवस्था की है कि कोर्ट का फारमेशन कैसे होगा और एग्जीक्यूटिव कमेटी का फारमेशन कैसे होगा। लेकिन इस में हमने ऐसा रूप नहीं दिया और इसमें यह व्यवस्था रखी है कि कोर्ट के बजाय एग्जीक्यूटिव कमेटी स्टेट्यूट बनावेगी। और पंडित जी का नाम प्रतिक्रियावादी संस्था जोड़ा जा रहा है जिसमें मिनिस्टर को सारा अधिकार होगा, वह जो चाहे कर सकेगा। मेरा सुझाव है कि इसमें से आप नेहरू जी का नाम निकाल दीजिये, और जो करना हो सो करिये। इसमें प्रजातंत्र का नाम नहीं है जिससे पंडितजी को प्रेम था, इसमें तो जो एग्जीक्यूटिव कमेटी या मिनिस्ट्री चाहेगी वह होगा।

एक माननीय सदस्य : जैसा बनारस में हो रहा है।

श्री सिंहासन सिंह: हर जगह हो रहा है। इस बिल के साथ पंडितजी के नाम को क्यों घसीटा गया है। कल हमारे एक भाई ने इस नाम का ही विरोध किया था। हम को पंडित जी पार्लियामेंट में कांट्रोवर्सी का विषय नहीं बनाना चाहिये। लेकिन वह विरोध की बात अलग है। लेकिन इस विश्वविद्यालय में कोई नई चीज नहीं है, इस के साथ उनका नाम नहीं जोड़ना चाहिये था। इस लिये मेरा अनुरोध है जैसा कि मेरे एक भाई ने कहा है कि या तो इसको वापस ले लिया जाये या इसका रूप ऐसा बदलें कि इसमें साइंस के अनुसंधान का बल मिले और अध्यात्मिकता को बल मिले और संसार के लड़के यहां आकर इन विषयों पर अध्ययन करें ताकि दुनिया में पंडित जी के नाम का प्रचार हो। मैं आशा करता हूं मेरे इस सुझाव पर ध्यान दिया जायेगा।

श्री ज्वा० प्र० ज्योतिषी (सागर) : मुझे यह देख कर खुशी हुई कि आखिर कार देश ने यह इरादा किया कि पंडित नेहरू के नाम पर एक विश्वविद्यालय की स्थापना की जाए।

पंडित नेहरू ने अपनी अस्थियां इस देश को दी हैं। उनकी भस्मी इस देश की जमीन में मिल गई है और मैं समझता हूं कि वह भस्मी इस जमीन में मिल कर के इस देश के भविष्य को एक नया स्वरूप देने की प्रेरणा दे रही है। लेकिन पंडित नेहरू केवल अस्थियां और भस्मी ही नहीं थे। वे इस देश के लिए सजीव प्रेरणा थे, एक दहकती हुई आत्मा थे और वह आत्मा देश की आत्मा में प्रविष्ट हो कर देश को एक नई चेतना, एक नई आग, एक नई स्फूर्ति देना चाहती है। मुझे खुशी है कि इस देश ने यह इरादा किया, इस देश की सरकार ने यह इरादा किया कि पंडित नेहरू के नाम से एक विश्वविद्यालय की स्थापना की जाए।

अध्यक्ष महोदय, लेकिन जब मैंने यह कागज देखे जिनमें इस बिल का नक्शा है तो मुझे सन्तोष नहीं हुआ। क्या ये धारायें हैं जो पंडित नेहरू की आत्मा को पकड़ कर हमारे देश में कैद करने वाली हैं? इधर उधर थोड़े से लफ्ज लिख दिए गए हैं। क्या इन लफ्जों के सहारे हम उस विश्वविद्यालय को स्वरूप दे सकेंगे जिसकी हमको जरूरत है? मुझे लगता है कि जो मेरी कल्पना का विश्वविद्यालय पं० नेहरू के नाम पर हो सकता है उसके लिए हमें बहुत कुछ करना है और उसके लिए यह बिल काफी नहीं है।

अध्यक्ष महोदय, यह बड़ी खुशी की बात है कि आज जब सीमा के पार बंदूकें बोल रही हैं, बम चल रहे हैं, तब भी हम ठंडे

और शान्त मस्तिष्क से इस देश के निर्माण की बात सोच रहे हैं। हमारे जवान युद्ध कर रहे हैं, हम उस युद्ध के लिए भी प्रयत्न कर रहे हैं, लेकिन साथ ही साथ यह देश सच्चे तरीके से आगे बढ़ सकता है उसके बारे में आज विचार कर रहे हैं ।

पंडित नेहरू की एक लौह आत्मा थी। उनके लिये कहा जा सकता है :

वज्रादपि कठोराणि मृदूनि कुसुमादपि

उनमें दोनों चीजों का सम्बन्ध था। वह गुलाब के फूल से भी कोमल थे और जहां सिद्धान्त के लिए मर मिटने की बात आती थी वहां उस पर वज्र की तरह अड़ जाने वाले भी थे। यह विश्वविद्यालय जो आज हम बन्दूकों की और तोपों की गड़गड़ाहट के बीच बनाने जा रहे हैं मैं चाहूंगा कि हम इस विश्वविद्यालय में पंडित नेहरू की आत्मा को कैद कर के रख सकें। मैं चाहता हूं कि इस विश्वविद्यालय से उस आत्मा की आग इस देश में फैले। इस विश्वविद्यालय के विधान में ऐसी व्यवस्था हो कि देश में उन सिद्धान्तों का प्रचार हो जिन सिद्धान्तों के लिए पंडित नेहरू जिए और जिन सिद्धान्तों को अमल में लाने के लिए उन्होंने अपना सारा जीवन लगा दिया, अपना बलिदान कर दिया ।

मैं चाहूंगा कि इस विश्वविद्यालय में न केवल इस देश के बल्कि सारे संसार के तरुण इकट्ठा हों और पंडित नेहरू की जो शान्ति, प्रेम और मजबूती के सिद्धान्तों के लिये मर मिटने की भवना थी उससे अनुप्राणित हों, ऐसा वातावरण इस विश्वविद्यालय में बने।

पंडित नेहरू का स्वप्न था कि इस देश में जो विभिन्न धर्म हैं उनके मानने वाले अपनी एंगुलेरीटीज को भूल जाएं, अपनी पृथकता को भूल जाएं और सब मिल कर एक ऐसी संस्कृति को जन्म दें जो भारतवर्ष की अपनी संस्कृति हो। मैं चाहूंगा कि इस विश्वविद्यालय में ऐसा वातावरण बने जिसमें कि हम अपनी इंडीवीजुएलिटी को भुला कर देश हित के प्रश्न पर, देश के कल्याण के प्रश्न पर मिल कर एक हो सकें। मैं चाहता हूं कि इस विश्वविद्यालय के द्वारा हम अपने देश में इस प्रकार की संस्कृति का विकास कर सकें जिसमें सारे धर्मों के समन्वय का भाव मजबूती से डाल सकें, जिससे इस देश में एक मजबूत कौम तैयार हो सके । जिस रूप में बिल आज हमारे सामने है मुझे नहीं लगता है कि उस दिशा में वह हमें कोई एक बड़ी गति देता है। सौभाग्यवश संयुक्त समिति के सामने यह बिल जा रहा है और मैं चाहूंगा कि संयुक्त समिति को इस बात की गुंजाइश दी जाए ताकि वह इसमें ऐसे आवश्यक परिवर्तन कर सके जिन परिवर्तनों के द्वारा पंडित नेहरू की जो इस सम्बन्ध में खास खास कल्पनाएं और विचार थे उनको इस विश्वविद्यालय में लाकर साकार रूप दिया जाय ।

12 hrs.

अध्यक्ष महोदय : माननीय सदस्य यह सब बातें वहां समिति में कह सकते हैं।

श्री ज्वा० प्र० ज्योतिषी : ठीक है मैं मैं समाप्त किये दे रहा हूं। मेरा निवेदन यह है कि केवल ईंटों और सीमेंट से ही कोई विश्वविद्यालय नहीं बना करता है बल्कि आवश्यकता तो इस बात की है कि पंडित नेहरू की जो विज्ञानवादी विचारधाराएं हैं उनको, अर्थात् शुद्ध विज्ञानवाद तथा आध्यात्मिकता में समन्वय कायम रखते हुए विज्ञानवादिता का वातावरण इस विश्वविद्यालय में बनाया जाये और इस नाते यह जो बिल लाया गया है उसका मैं स्वागत करता हूं ताकि यह विश्वविद्यालय सही मायनों में एक आदर्श विश्वविद्यालय देश में बन सके और जो कि इस देश को ठीक रास्ते पर चला सके।

श्री गौरी शंकर कक्कड़ (फतेहपुर) : अध्यक्ष महोदय, यह जो जवाहरलाल नेहरू

[श्री गौरी शंकर कक्कड़]

यूनिवरसिटी बिल सदन के सामने आया है इसमें जैसे मेरे पूर्व वक्ताओं ने कहा मुझे भी बहुत बड़ी आपत्ति है जो कि उसका नाम पंडित नेहरू के नाम से सम्बद्ध किया जा रहा है । श्रीमन्, मैं ने अपने देश में देखा है कि बहुत लोग सस्ते तौर पर महात्मा गांधी या और बड़ी बड़ी जो विभूतियां हैं उनके नाम से संस्थाएं चलाते हैं और उसका लक्ष्य अधिकतर एक बाजारी लक्ष्य सा बन गया है । मुझे आप आज्ञा दें कि मैं इन शब्दों को कहूं । मुझे उसका बड़ा कटु अनुभव है । शान्ति निकेतन विश्वभारती की स्थापना की गई । उसके उद्देश्य में यह साफ लिखा हुआ है कि अन्तर्राष्ट्रीय, संस्कृति और अन्तर्राष्ट्रीय तहजीब का विशेष तौर पर वहां अध्ययन होगा परन्तु आज अगर आप शान्ति निकेतन को देखें, जिस तरह उस का कार्य संचालन हो रहा है उस को देखें तो श्रीमन्, आप इस नतीजे पर पहुंचेंगे कि वह करीब करीब चलते हुए बिलकुल उसी तरीके पर आ गई है जैसे कि अन्य विश्वविद्यालयों का कार्य संचालन हो रहा है । आज वहां पर साइंस कोर्स भी खुल गया । आज वहां पर विद्यार्थी पढ़ रहे हैं परन्तु उन विद्यार्थियों का जो लक्ष्य था और उद्देश्य था और इस विश्वविद्यालय के संस्थापक श्री रवीन्द्र नाथ टैगोर का जो विचार था कि अन्तर्राष्ट्रीय कलचर का वहां पर अध्ययन किया जाय वह चीज वहां पर नहीं होती दीख रही है । मैं वहां पर स्वयं गया था और मैंने देखा था कि वह चीज तो वहां पर नहीं है बल्कि जो साधारण शिक्षा अन्य यूनिवरसिटियों में दी जा रही है वही यहां भी दी जा रही है । मेरा ऐसा विचार है कि अगर पंडित नेहरू के नाम से सम्बद्ध कर के कोई विश्वविद्यालय खोलने का प्रश्न था तो सब से पहले शिक्षा मंत्री जी को यह सोचना चाहिए था कि जो पंडित नेहरू का लक्ष्य था, जिस आदर्श को लेकर पंडित नेहरू चलते थे उन आदर्शों की पूर्ति के लिए अगर कोई विश्वविद्यालय खोला जाये तो अच्छा होगा और ऐसे विश्वविद्यालय के साथ उनका नाम सम्बद्ध किया जाय ।

श्रीमन्, इस विधेयक में वही धाराएं और वही नियम दिये हुए हैं जो कि साधारणतया और युनिवरसिटियों के चलाने के लिए हैं । मैं ने इसको देखा, इस का अध्ययन किया । कोई विशेष चीज इस विधेयक में मुझको ऐसी नहीं मिली जिसमें पंडित नेहरू के बतलाए हुए आदर्शों पर अमल हो रहा हो जैसे कोई एक साधारण व्यक्ति है, निर्धन विद्यार्थी हैं, निर्धन लोग हैं उन को साइंस पढ़ाने की सुविधा हो, टैकनोलाजी पढ़ाने की सुविधा हो । यह ठीक है कि चूंकि यहां पर कालिजों की संख्या अधिक थी इसलिए एक दूसरा विश्वविद्यालय यहां खोलने की आवश्यकता थी । आप एक दूसरा विश्वविद्यालय खोलें साधारण तौर पर लेकिन ईश्वर के लिए अगर पंडित नेहरू का नाम उससे आप सम्बन्धित करना चाहते हैं तो उसमें एक रिसर्च कर के आप एक अवसर दें कि जिसमें ग्रामीण क्षेत्र में जो साधारण व्यक्ति हैं जिनके कि पास अधिक धन नहीं है और जो कि निर्धन लोग हैं उन तक आप यह साइंस और टैकनालोजी की शिक्षा पहुंचाने की सुविधा दें । इस तरीके का अगर कोई एक आदर्श हो तभी यह उचित होगा कि पंडित नेहरू का नाम उससे सम्बद्ध किया जाय । इसलिए यह नाम की ही मुझे आपत्ति है वरना यहां एक और विश्वविद्यालय खोलना आवश्यक था तो आप दूसरा विश्वविद्यालय खोल दें लेकिन पंडित नेहरू का नाम जो उस विश्वविद्यालय से सम्बन्धित किया जा रहा है उस कारण मुझे आपत्ति है ।

श्री यशपाल सिंह (कैराना) : मैं श्री भक्त दर्शन को इस जवाहरलाल नेहरू

युनिवरसिटी बिल पेश करने पर मुबारकबाद देते हुए एक, दो बातें बहुत संक्षेप में उनकी सेवा में निवेदन करना चाहता हूं ।

माननीय भक्त दर्शन जी का नाम हिन्दी के लिए प्रसिद्ध था लेकिन यहां हाउस में जिस दिन से वह मिनिस्टर बने हैं उस दिन से उन्होंने हिन्दी को तिलांजलि दे दी है । यह बिल जो कि यहां पर हिन्दी में ग्राना चाहिए था वह हिन्दी में न ग्रा कर ग्रंग्रेजी में उनके द्वारा लाया गया है । जिसके लिए पंडित नेहरू ने ग्राज से 40 साल पहले ग्रान्दोलन किया था उसका कोई ख़याल रक्खे बगैर ग्राज यह बिल ग्रंग्रेजी में पेश किया गया । दरग्रसल बात यह हो रही है कि वोट मांगने के लिए तो हिन्दी की बात की जाती है ग्रौर रौब गांठने के लिए ग्रंग्रेजी होती है । मैं चाहूंगा कि श्री भक्त दर्शन इस पर गौर करें ।

दूसरी बात मैं यह कहना चाहता हूं कि पंडित नेहरू की सारी कार्य शक्ति देहात में लगी हुई थी ग्रौर वह चाहते थे कि देहातों का सुधार हो । इसलिए पंडित नेहरू के नाम पर जो युनिवरसिटी क़ायम की जाय वह देहात में होनी चाहिए वह शहर में नहीं होनी चाहिए ।

शहर के ग्रन्दर इतनी ग्राबादी बढ़ गई है कि पंडित नेहरू यह कहते थे कि उस बढ़ती हुई ग्राबादी को रोका जाय । दूसरे यह भी है कि दिल्ली का जीवन इतना संकटमय हो गया है कि यहां के लोगों को पौष्टिक भोजन तो मिलना दूर रहा उनको पानी तक नहीं मिल पाता है इसलिए भी यह युनिवरसिटी देहात में होनी चाहिए ।

उन बैंचेज से यह भी जिक्र किया गया कि यहां पर पंचशील का भी एक ग्रलग ग्रध्ययन कक्ष खोला जाये । मुझ समझ में नहीं ग्राता कि जिस पंचशील के हाथों ऐसा ग्रनर्थ हुग्रा, इतनी डिफ़ीट हमारी हुई ग्रौर पंचशील के हाथों हमारी इतनी पिटाई हुई उसी पंचशील को हम क्यों ग्रपने गले से लगाये रखना चाहते हैं ? पाकिस्तान ने पंचशील के ऊपर दस्तख़त नहीं किये थे लेकिन चीन ने पाकिस्तान के साथ दोस्ती कर ली ग्रौर हम हिन्दुस्तान वालों ने जिन्होंने कि इस पंचशील पर दस्तख़त किये थे उन के ऊपर चीन ने छुरा चलाया । चीन ने पूरी तरह से तहस नहस करने की कोशिश की । इसलिए जब हमें इस पंचशील की शिक्षा को छोड़ कर पंचककार की शिक्षा ग्रपने नवयुवकों को देनी चाहिए, युद्ध की शिक्षा दी जाय, देशवासियों को सैनिक शिक्षण दिया जाय । ग्रगर हमने ग्रपने देशवासियों को सैनिक शिक्षण नहीं दिया तो दूसरी बार हमारी पिटाई होगी । इसके लिए 50 फी सदी रुपया सैनिक शिक्षा पर रक्खा जाय तभी हमारा देश बच सकेगा ।

सब कुछ किया जाता है लेकिन ग्राचार संहिता की ग्रोर ध्यान नहीं दिया जाता । बगैर ग्राचार संहिता के कोई भी नेशन समर्थ नहीं बनती है । पेट्रोल की कोशिश की जाती है, लोहे के लिए कोशिश की जाती है लेकिन मनुष्यता के लिए कोशिश नहीं की जाती है । विद्या का ग्रर्थ यह है :—

"सा विद्या या विमुक्तये ।" ग्रर्थात् जो मनुष्य को स्वतन्त्र कर दे ऐसी विद्या दी जानी चाहिए । जो स्वतन्त्र न कर सके वह विद्या विद्या नहीं है । ग्राज जो हमारी शिक्षा प्रणाली चल रही है उसने बब्बू या गुलाम पैदा किये हैं । इसने स्वामी विवेकानन्द, स्वामी दयानन्द ग्रौर श्री रामतीर्थ जैसे नर-पुंगव पैदा नहीं किये हैं ।

मैं ग्रन्त में श्री भक्त दर्शन से पुनः यह ग्राग्रह करूंगा कि वे इस युनिवरसिटी को देहात में ले जायें ग्रौर गांधी जी ग्रौर जवाहर लाल जी के ग्रादर्शों के ग्रनुसार इसमें भारतीय

[श्री यशपाल सिंह]

शिक्षा दी जाय ग्रौर सैनिक प्रशिक्षण का पूरा इन्तज़ाम किया जाय ।

Shri Bhakt Darshan: I am thankful to the hon. Members, who have taken part in this discussion. It is apparent that an overwhelming majority of the Members of this House have supported the principle underlying this Bill, though about details there can always be honest differences of opinion. Only a few Members have struck a discordant note and I will try to deal with their arguments later on. I must assure the Members that verbatim records of the speeches will be circulated to all the members of the Joint Committee, who, I am sure will give their earnest consideration to the suggestions made by hon. Members in the course of this discussion.

12.09 hrs.

[MR. DEPUTY-SPEAKER *in the Chair*].

I may, however, deal with a few of the important points raised during this discussion. About the necessity of a second university in Delhi, I am glad that all had supported this idea. I am thankful for this unanimous support.

Regarding the name, I admit that the Ministry is taking a very heavy responsibility on its shoulders by associating the name of Shri Nehru with this University. I admit, Sir, that it will not add to the name or fame of Shri Nehru, but it will add to the importance and the prestige and the responsibilities of this university itself. It will therefore be our earnest endeavour to live up to those high ideals and principles for which Shri Nehru worked and laboured throughout his life. As was pointed out by me in my preliminary remarks, it will not be a mere replica of the present universities in this country. It must try to achieve much higher standards in academic fields

Here, I may point out one thing. It was argued by some Members rather very vehemently that the Bill does not reflect the ideology and ideals of the late Prime Minister after whom it is to be named. It is not quite correct. Some of the ideas on which our late Prime Minister had laid great stress during his lifetime have been incorporated in the Bill. For instance, science and technology should be developed as much as possible; side by side, the development of social sciences should be given a special place; India should not live in isolation, but develop in the context of world affairs. As a result of these ideas, it is intended that the new university will ont only emphasise the role of science and technology, but will also develop integrated courses in both science and humanities on the one hand and advanced specialised courses in social sciences on the other. The university will also have strong departments on foreign affairs including facilities for study of languages, life and institutions of different countries in the world. It may, however, be emphasised that the Bill cannot reflect the multiplicity of academic programmes in any university. These programmes have to be worked out, and the university's character will be known by the way they are implemented.

I may refer to the remark made by Shri Prabhat Kar. He said that my description of the objectives and special features of the new university appeared to him to be rather a dream, and he doubted whether even 10 per cent of the targets would be realised. He will agree with me that all great and good things start with dreams but they have to be followed by solid and concrete action. I assure him that it will be our constant effort to work in that direction.

I am grateful to Shri Prabhat Kar for his suggestion that this university

should invite in large numbers students from the Afro-Asian countries. I welcome this suggestion. I also welcome the suggestion of my hon. friend Shri C. K. Bhattacharyya that eminent scholars and scientists from all parts of the world should be invited to this university. That will be the new University's endeavour, among other things, and I hope we will succeed in all these directions.

Let me now turn to the points made by Dr. L. M. Singhvi. I have always known him as a man of amiable nature and genial temperment, but yesterday I was rather surprised at the bitterness with which he declared that the Bill was an absolutely worthless piece of legislation, which will be source of abiding discredit to the Ministry of Education. I do not find words enough to meet these invectives. I will just try to explain to him and to other hon. friends here in the House that even in my preliminary remarks, I had made it clear that the Bill has been intentionally kept rather brief, because we would like to learn as we grow. His main attack was that the framing of the statutes has been left to the Visitor and to the Ministry and that was the argument of my hon. friend Shri Singhasan Singh also and of other hon. friends. If you look at clause 14 of this Bill, it has been made clear that all statutes which, in the first instance, will be framed by the Visitor, will be laid on the Table of both the Houses of Parliament. It means that Parliament will have an opportunity to discuss them and if they suggest any changes, we will welcome those ideas.

Shri Sinhasan Singh: Laying it on the Table of the House is one thing, and getting it discussed by Parliament is a different thing. All subsidiary laws are laid on the Table of the House but they are seldom discussed. But when a thing is brought before the House by the Minister, it is always discussed.

Shri Bhakt Darshan: I cannot commit the Ministry at this stage, but I think that this is a suggestion worth considering, and in the course of the sittings of the Joint Committee, they may consider the suggestion that these statutes should not only be placed on the Table of the House but should also be considered and discussed in the House. I think that will meet the grievance of the hon. Member.

As regards the suggestion that this university should devote its attention to the development of Indian languages, I had already pointed out in my preliminary remarks that we propose to establish a number of institutes, and one of them is going to be the Institute of Indian Languages. There will be Institutes for African Languages, Asian Languages, and European Studies, etc also, So, I think that suggestion of the House has already been accepted.

One passing remark was made by Dr. Singhvi. He said that Dr. Deshmukh had resigned from the committee appointed for this purpose by the Ministry. It is not a fact. There were some differences in the beginning about affiliation of colleges but when that problem was solved to the satisfaction of Dr. Deshmukh, he agreed to serve on the committee, and he is continuing as a member of the committee.

Then I turn to the remarks made by my esteemed friend. Shri D. C. Sharma. I was really alarmed, because he generally appears to be a quiet scholar, but today he was full of vehemence; because he is not in the House now, I do not think—

Shri Shree Narayan Das (Darbhanga): He is not a quiet but a vociferous scholar.

Dr. M. S. Aney (Nagpur): Does the hon. Deputy Minister agree with him or disagree with him?

Shri Bhakt Darshan: I would not dilate on that point, but I respectfully submit that I disagree with him. He wanted that the annual report of the university should be laid on

[Shri Bhakt Darshan]

the Table of the House. My information is that the reports of all the other Central universities are not placed before the House; they are not laid on the Table of the House. Because this is a new suggestion, I shall bring it to the notice of the hon. Minister of Education and I think it will be considered and a decision will be taken about it.

But one sensible thing was said in the course of his remarks, and that is, that our education should have an ethical base. He made that remark yesterday. I may inform him and other hon. Members of this House that the Ministry has been working in this direction. Some years ago, a committee under the chairmanship of Shri Sriprakash was appointed for this purpose and it submitted a report, which we referred to the various State Governments and to the various universities. Now, we have taken up the question of the implementation of the recommendations of the Sriprakash Committee by the various universities and the State Governments, and I hope that something will be done in this connection in the near future.

Regarding the remarks made by Shri Khadilkar, that this Bill should be withdrawn, I think the House will agree with me that that stage has already passed. This Bill has already been accepted in principle in the Rajya Sabha, and even if we withdraw it from this House, we will have to withdraw it again from the Rajya Sabha; they have already agreed to serve on the Joint Committee; they have accepted the principle. Therefore, I think that it is too late in the day to withdraw this Bill.

Shri Sinhasan Singh: His objection was only to the name of the university. He wants to change the name of the university; the name of Shri Jawaharlal Nehru is associated with this university; he wants to put some other name. That was his suggestion; it was not to withdraw the Bill.

Shri Bhakt Darshan: Sir I have already explained this fundamental question. We were going to have a university for Delhi and the Ministry thought that if we associate the name of Shri Jawaharlal Nehru with it that will serve as a guiding star and make us rather alert in this direction, and we may be able to achieve some better results. That is the only idea I do not think I can dilate on any more.

Now, out of 19 hon. Members who have participated in this discussion, 10 spoke in Hindi, and so I think I will be permitted to say a few words in that language also.

Dr. M. S. Aney: He should either speak in English or in Hindi. As he has begun in English, let him finish it with English.

Shri Shinkre (Marmagoa): Several hon. Members have suggested that Hindi should be the medium in this university. The hon. Minister has not given his reactions to that point.

श्री भक्त दर्शन : श्रीमन्, मेरे मित्र, श्री श्रीनारायण दास जी ने अपने भाषण में, दिल्ली में जवाहरलाल जी की स्मृति में जो एक संस्कृत विश्वविद्यालय स्थापित किया गया है, उस की ओर ध्यान दिलाया । मुझे इस के सम्बन्ध में स्वयं भी थोड़ी सी जानकारी है, लेकिन इस समय मैं इस सम्बन्ध में कोई अन्तिम आश्वासन नहीं दे सकता हूं । मैं केवल इतना कह सकता हूं कि अनुदान के लिए जो उन का प्रार्थना पत्र है, उस पर विचार किया जायेगा और मंत्रालय इस सम्बन्ध में शीघ्र निर्णय करेगा । इतना मैं अवश्य कह सकता हूं कि यह विश्वविद्यालय चूंकि सभी भाषाओं के विकास का भी ध्यान रखेगा इसलिए मुझे आशा है कि संस्कृत के उत्थान के लिए इस विश्वविद्यालय में विशेष प्रयत्न किया जायेगा, इसके लिए एक विशेष विभाग स्थापित करने पर भी विचार किया जा सकता है ।

मेरे दो माननीय मित्रों, श्री किशन पटनायक और श्री ओंकार लाल बेरवा, ने नेहरूजी के नाम पर बड़ी घनघोर आपत्ति की है। जहां तक श्री किशन पटनायक का सम्बन्ध है वे अपने सुयोग्य गुरु के सुयोग्य शिष्य हैं। उनके सुयोग्य गुरु डा० राम मनोहर लोहिया के जीवन का यह सिद्धान्त है कि सारे जीवन में अराजकता, व अश्रद्धा से काम लेना चाहिये और अगर उनका वश चले तो संसार में जितनी भी शासन-प्रणालियां हैं वे समाप्त हो जायें और समाज में जितने भी नियम हैं अथवा व्यवस्था चल रही है उसे भी समाप्त कर दिया जाये। ऐसे लोगों से मेरा पूरा विश्वास है कि सदन का कोई भी सदस्य कभी भी सहमत नहीं हो सकता है। नेहरूजी के नाम से शायद उन्हें पुश्तैनी चिढ़ है। जहां पर भी नेहरूजी का नाम आया, कहीं भी उनके नाम का उल्लेख हुआ, उन्होंने अवश्य उसका आखिरी दम तक विरोध किया और करना है। इसलिए उनके साथ तो बहस करने की मैं कोई आवश्यकता नहीं समझता हूं। जहां तक श्री ओंकार लाल बेरवा का सम्बन्ध है उन्होंने कहा है कि नेहरूजी का नाम न रखा जाये और डा० राजेन्द्र प्रसाद का रखा जाये। मैं उन से पूछना चाहता हूं कि अगर डा० राजेन्द्र प्रसाद जी का नाम रखा जा सकता है तो नेहरू जी का नाम क्यों नहीं रखा जा सकता है? इस में क्या आपत्ति है? यह मेरी समझ में बात नहीं आई है।

श्री शिंकरे : डा० राजेन्द्र प्रसाद का स्वर्गवास पहले हुआ था।

श्री भक्त दर्शन : डा० राजेन्द्र प्रसाद की स्मृति में बिहार में बड़ा भारी कार्य हो रहा है, इस वास्ते घबराने की कोई आवश्यकता नहीं है।

लेकिन इस सम्बन्ध में मैं एक निवेदन अवश्य कर देना चाहता हूं। नेहरूजी को साधारण श्रेणी का व्यक्ति नहीं माना जा सकता है। वे युग-पुरुष थे। वे संसार के महामानवों में से एक थे। उन्होंने जो प्रकाश इस देश को दिया वह सदियों तक बुझ नहीं सकता है और हमारी पीढ़ियां उससे प्रेरणा प्राप्त करती रहेंगी। इसलिए नेहरूजी के नाम से कुछ न कुछ कार्य होना ही चाहिये।

कल मेरे मित्र श्री प्रभात कार ने भी यह शिकायत की थी कि नेहरूजी की स्मृति में जो कार्य किया जा रहा है वह अभी तक पूरा नहीं किया गया है। मैं उन से इस बात में सहमत हूं कि इस सम्बन्ध में और तेजी लाई जानी चाहिये। जो नेहरू स्मारक समिति है उसके ध्यान में मैं इस बात को लाऊंगा और उस से प्रार्थना करूंगा कि उसके कार्य को तेजी से आगे बढ़ाया जाये।

श्री किशन पटनायक तथा कुछ अन्य मित्रों ने इस विश्वविद्यालय में शिक्षण के माध्यम का भी प्रश्न उठाया था। यह बड़ा महत्वपूर्ण प्रश्न है। जैसा कि माननीय सदस्यों को ज्ञात भी होगा हम इस विश्वविद्यालय में भारतीय भाषाओं के अध्ययन के सम्बन्ध में विशेष व्यवस्था करने जा रहे हैं। इससे भारतीय भाषाओं को एक दूसरे के समीप आने का और अखिल भारतीय दृष्टिकोण अपनाने का अवसर मिलेगा। जहां तक माध्यम का प्रश्न है, सदन को ज्ञात होगा कि इस समय डा० कोठारी की अध्यक्षता में जो शिक्षा आयोग कार्य कर रहा है उस आयोग से हम ने यह प्रार्थना की है कि वह इस समस्या पर विचार करे और मुझे आशा है कि शीघ्र ही उनकी इंटरिम रिपोर्ट (अन्तरिम प्रतिवेदन) हमें मिल जायेगा और उस में शायद इसके बारे में भी वे विचार करेंगे। इसके अतिरिक्त जैसा सदन को ज्ञात होगा इस समस्या पर देश के उच्चतम क्षेत्रों में विचार किया गया है और उन्होंने कोई सर्वसम्मत हल निकाला है। दुर्भाग्यवश पाकिस्तान और चीन के आक्रमण के कारण

[श्री भक्त दर्शन]

सदन के इस अधिवेशन में उस पर विचार नहीं हो सका । अगर उस प्रस्ताव पर विचार हो जाता तो मुझे आशा है कि सारे देश में भाषाओं के सम्बन्ध में एक अनुकूल वातावरण बन सकता था । मुझे आशा है कि अगले अधिवेशन में उस पर जरूर विचार होगा; और उस प्रस्ताव को अगर स्वीकार कर लिया गया और जैसी भी हमे आशा है राज्य सरकारों ने भी उसका समर्थन किया तो यह समस्या बहुत जल्दी सुलझ जाएगी और हमारी भारतीय भाषाओं के जो प्रेमी सज्जन हैं, उनको शिकायत का कोई मौका नहीं मिलेगा ।

मेरे मित्र श्री यशपाल सिंह ने चुटकी भी लेने का प्रयत्न किया है । मैं उनको विश्वास दिलाना चाहता हूं कि मेरे विचारों में कोई परिवर्तन नहीं हुआ है और मैं मंत्रिमंडल में रहते हुए भी यथाशक्ति नियमों के अनुकूल इसके लिए प्रयत्नशील हूं और मुझे भरोसा है कि शीघ्र ही सारा मंत्रिमंडल, सारा देश' सभी दलों के लोग, सारी जनता, इस मार्ग को स्वीकार कर लेंगे ।

Sir, I think I have practically covered all the important points

Shri Daji (Indore): Having spoken in English and Hindi, he must speak in some other third language now!

Shri Bhakt Drashan: I have done my duty and I hope the House will support this motion moved by me.

Mr. Deputy-Speaker: The question is:

"That this House concurs in the recommendation of Rajya Sabha that the House do join in the Joint Committee of the Houses on the Bill to establish and incorporate a university in Delhi, made in the motion adopted by Rajya Sabha at its sitting held on the 1st September, 1965 and communicated to this House on the 3rd September, 1965 and resolves that the following 20 members of Lok Sabha be nominated to serve on the said Joint Committee,, namely:—

Shri B. Anjanappa, Shri Frank Anthony, Choudhury Brahm Parkash, Shrimati Kamala Chaudhuri, Raja P. C. Deo Bhanj, Shri Shiv Charan Gupta, Shri Hem Barua, Pandit Jwala Prasad Joyotishi, Shri Lahri Singh, Shri Bakar Ali Mirza, Shri F. H. Mohsin, Shri H. N. Mukerjee, Shri V. T. Patel, Shri N. G. Ranga, Shrimati Renuka Ray, Shrimati Jayaben Shah, Shri M. P. Swamy, Shri Amar Nath Vidyalankar, Shri Bhishma Prasad Yadava, and Shri Bhakt Darshan."

The motion was adopted.

12.26 hrs.

INDIAN WORKS OF DEFENCE (AMENDMENT) BILL

The Deputy Minister in the Ministry of Defence (Dr. D. S. Raju): Sir I beg to move:

"That the Bill further to amend the Indian Works of Defence Act, 1903, be taken into consideration."

As the House is aware, there are so many defence installations in the country belonging to the army, navy and air force and it is very necessary that in certain areas adjoining these defence works and installations, should be given protection from the security point of view and for other reasons. So, the original Act of 1903 provides for imposing certain restrictions on the enjoyment of these lands by their owners and also for paying some compensation to them.

I have come forward with this amending Bill because the original